

Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Jammu/Srinagar

Notification
Srinagar, the 7th Feb, 2022

SO S2 .- In exercise of the powers conferred by sub-sections (1) of section 11 of the Jammu and Kashmir Goods and Services Tax Act, 2017 (**Act No. V of 2017**), the Government, on the recommendations of the Council, hereby makes the following amendments in the notification SRO-366 dated 4th of September 2018, namely :-

In the said notification, in the TABLE, -

- i. against S. No. 4; for the entry in column (2), the entry "4414" shall be substituted;
- ii. against S.No. 29, for the entry in column (2), the entry "7419 80" shall be substituted;

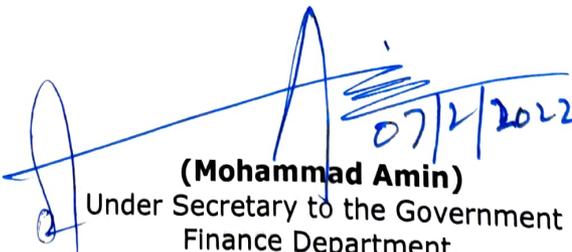
2. This notification shall deem to have come into force w.e.f the 1st day of January, 2022.

Sd/-
(Atal Dullo), IAS
Financial Commissioner to Government,
(Additional Chief Secretary)
Finance Department.

F.No:FD-ST/34/2021-03
Copy to the:-

Dated: 07 - 02 - 2022

1. Secretary, GST Council, New Delhi.
2. All Financial Commissioners.
3. Principal Resident Commissioner, J&K Government, New Delhi.
4. Principal Secretary to Hon'ble Lt. Governor.
5. All Principal Secretaries to Government.
6. All Commissioner/Secretaries to Government.
7. Joint Secretary (J&K) Ministry of Home Affairs, Government of India, New Delhi
8. Divisional Commissioner, Jammu/Kashmir.
9. Secretary to Government, Law Department.
10. Commissioner, State Taxes Department, J&K, Srinagar.
11. Excise Commissioner, J&K, Srinagar.
12. Additional Commissioner State Taxes (Administration & Enforcement) Jammu/Kashmir.
13. Pvt. Secretary to Financial Commissioner (Additional Chief Secretary), Finance.
14. Website J&K, Finance.


(Mohammad Amin)
Under Secretary to the Government
Finance Department.
